

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S . G . S H A H

Petition(s) for Special Leave to Appeal (Civil) No(s).18372/2006

(From the judgement and order dated 18/01/2006 in TCMP No.
1203/2005 & TCMP No. 1204/2005 & ITA No. 1384/2005 & ITA No.
1385/2005 & ITA No. 1386/2005 of The HIGH COURT OF MADRAS)

COMMR.OF INCOME TAX,CHENNAI

Petitioner(s)

V E R S U S

M/S ALAGENDRAN FINANCE LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP

Date: 26/02/2007 This Petition was called on for hearing today.

For Petitioner(s) Mrs. Varuna B. Gugnani,Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent(s) Ms. Inkle Barua,Adv.
Ms. Amrita Swarup,Adv.
Ms. Bina Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Other side has no objection, respondent may file
counter affidavit on or before 21.03.2007.

To be listed on 21.3.2007.

(S.G. SHAH)
Registrar